

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4660  
ANSWERED ON:23.04.2013  
ENCROACHMENT ON FOOTPATHS  
Bali Ram Dr.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether footpaths of various roads have reportedly been encroached by the shopkeepers in collusion with the New Delhi Municipal Council (NDMC) and local beat officers of Delhi Police in the NCT of Delhi;
- (b) if so, the details thereof and the total number of such cases reported and the action taken against the accused during each of the last three years and the current year;
- (c) the steps taken by the Government to remove illegal encroachments on footpaths of NDMC areas; and
- (d) the steps taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): New Delhi Municipal Council(NDMC) has informed that no encroachment on footpath by shopkeepers is allowed in NDMC area. If any unauthorized encroachment is noticed, the same is removed immediately. Total 31,062 unauthorised encroachments have been removed upto December, 2012 and 7,051 from January, 2013 to March, 2013.

(c) & (d): Regular raids are conducted by NDMC to remove unauthorized encroachments in its area.